

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Ins.) NO. 854 OF 2019

IN THE MATTER OF

Punjab National Bank

...Appellant

Vs

Vindhya Cereals Pvt. Ltd.

....Respondent

Mr. Apoorv Sarvaria, Advocate for appellant.

Mr. Rajul Shrivastav, Advocate for Respondent.

ORDER

17.02.2020: Heard learned Counsel for the parties at length.
Arguments concluded. **Judgement Reserved.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

ha/kam